

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3758
TO BE ANSWERED ON 09.08.2016**

3758. DOWRY SYSTEM

SHRI E.T. MOHAMMED BASHEER

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware regarding the extent of prevalence of dowry system in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken by the Government to curb the same during the last two years?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) and (b): According to information provided by the Ministry of Women and Child Development, as per the National Crime Records Bureau (NCRB) data, a total number of 9038, 10709 and 10050 cases have been registered under the Dowry Prohibition Act, 1961 during 2012, 2013 and 2014 respectively. Similarly, a total number of 8233, 8033 and 8455 cases were registered under Dowry Death in the country during 2012, 2013 and 2014 respectively. The State/UT-wise details regarding number of cases registered under Dowry Prohibition Act, 1961 and cases registered of Dowry Death during 2012, 2013 and 2014 is at annexure.

(c): The Ministry of Women and Child Development reviews with the States/UTs time to time for effective implementation of the Dowry Prohibition Act, 1961. Further, Government of India regularly conducts awareness generation programmes and publicity campaigns on various laws relating to women including Dowry Prohibition Act, 1961 through workshops, fairs, cultural programmes, seminars, training programmes etc. Advertisements are regularly brought out in the print and electronic media to create awareness on laws relating to rights of women.

Annexure referred to in reply part (a) and (b) of the Unstarred Question No. 3758 for 9.8.2016.

Annexure

No. of Cases Registered (CR) under the Dowry Prohibition Act, 1961 and Dowry Death reported during 2012, 2013 and 2014

Sl.	State/UT	The Dowry Prohibition Act, 1961			Dowry Death		
		2012	2013	2014	2012	2013	2014
		CR	CR	CR	CR	CR	CR
1	Andhra Pradesh	2511	1631	468	504	492	215
2	Arunachal Pradesh	0	0	0	1	0	1
3	Assam	41	40	92	140	170	188
4	Bihar	1353	1893	2203	1275	1182	1373
5	Chhattisgarh	14	11	8	81	109	128
6	Goa	0	0	0	0	0	0
7	Gujarat	0	84	53	21	29	23
8	Haryana	9	13	13	258	263	293
9	Himachal Pradesh	0	2	2	2	0	1
10	Jammu & Kashmir	3	3	1	8	7	5
11	Jharkhand	1066	1428	1538	302	307	350
12	Karnataka	1328	1693	1730	218	277	313
13	Kerala	3	3	3	32	21	28
14	Madhya Pradesh	101	72	113	743	776	733
15	Maharashtra	33	43	39	329	320	279
16	Manipur	0	0	0	0	0	1
17	Meghalaya	0	0	1	1	2	1
18	Mizoram	0	0	0	0	0	0
19	Nagaland	0	0	0	0	1	0
20	Odisha	1487	2014	646	525	395	441
21	Punjab	1	3	5	118	126	90
22	Rajasthan	39	57	12	478	453	408
23	Sikkim	0	0	0	1	0	0
24	Tamil Nadu	277	305	292	110	118	95
25	Telangana	NE	NE	563	NE	NE	289
26	Tripura	0	1	1	37	29	33
27	Uttar Pradesh	505	1277	2133	2244	2335	2469
28	Uttarakhand	0	0	104	71	43	38
29	West Bengal	241	107	1	593	481	501
30	A & N Islands	0	0	0	2	1	3
31	Chandigarh	0	0	2	5	1	2
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	15	15	13	134	144	153
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	11	14	14	0	1	1
	Total	9038	10709	10050	8233	8083	8455